

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

222. C.P. (IB)/234(MB)2023

IN THE MATTER OF

Life Constructions Private Limited

... Petitioner

Vs

VGS Realty Construction Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Darshit Dave, Adv. Pawan Kulkarni (VC)

For the Respondent: Adv. Vinay Dal (PH)

ORDER

Both the Counsels jointly submit that the parties are in the process of resolving their disputes and shortly they will be filing the settlement agreement. In view of the same, adjourned to **30.11.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/